

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/7447/2025 ADMLS/1/2025	KIRTI CHANDRA DASH VS COMPASS (OD12M2135), TAMIL NADU	RAHUL RAY VS	// ( //
2	D-ARBP/7205/2025 ARBP/18/2025	M/S. ARSS-SCPL (JV),BBSR VS UNION OF INDIA	SIDHANT DWIBEDI VS	// ( //
3	D-BLAPL/5313/2025 BLAPL/2000/2025	IRFAN AHMED VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 SPECIAL JUDGE, PURI(Puri) Spl/0000241/2024
4	D-BLAPL/5327/2025 BLAPL/2001/2025	SUBHAKANTA JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000003/2025
5	D-BLAPL/4976/2025 BLAPL/2002/2025	RANJIT SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /315 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) CT/0000245/2024
6	D-BLAPL/5343/2025 BLAPL/2003/2025	AKSHAY KUMAR GOUDA @ BUDHA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	CUTTACK SADAR /484 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001017/2023
7	D-BLAPL/5370/2025 BLAPL/2004/2025	JASMINI CHOUDHURY @ JASMIN VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	MADHUPATNA /307 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000210/2024
8	D-BLAPL/5166/2025 BLAPL/2005/2025	AJAY SAMAL @ TOFAN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TALCHER TOWN /902 /2022 A.D.J.,TALCHER(Anugul ) CT/0000044/2023
9	D-BLAPL/5372/2025 BLAPL/2006/2025	SIJE DUNGURIA VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	SAMBALPUR TOWN /494 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002974/2024
10	D-BLAPL/5258/2025 BLAPL/2007/2025	MALATI BINDHANI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KHURDA SADAR /109 /2021 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000131/2021
11	D-BLAPL/5380/2025 BLAPL/2008/2025	NIKHILANANDA PASUPALAK VS STATE OF ODISHA	DEBASIS SARANGI VS	EOW,BHUBANESWAR /14 /2016 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000008/2016

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12	D-BLAPL/5390/2025 BLAPL/2009/2025	SUSANTA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /551 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000145/2023
13	D-BLAPL/3313/2025 BLAPL/2010/2025	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	NILGIRI /227 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000473/2024
14	D-BLAPL/4806/2025 BLAPL/2011/2025	NINDA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /183 /2018 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000055/2019
15	D-BLAPL/5459/2025 BLAPL/2012/2025	JUDHISTIRA BARIK @ JUDHISTIR BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARIAR /505 /2022 DIST.& SESSIONS JUDGE,NAWAPARA(D ST/0000057/2023
16	D-BLAPL/4601/2025 BLAPL/2013/2025	CHINMAYA SRICHANDAN @ CHINU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MANCHESWAR P.S. /668 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000649/2024
17	D-BLAPL/5151/2025 BLAPL/2014/2025	KALIA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000478/2024
18	D-BLAPL/5460/2025 BLAPL/2015/2025	SAHABAZ KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA SADAR /438 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000178/2024
19	D-BLAPL/5382/2025 BLAPL/2016/2025	SANA PINGUA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	RARUAN /106 /2024 ADDL.SESSIONS JUDGE,KARANJIA(Ma ST/0000087/2024
20	D-BLAPL/5401/2025 BLAPL/2017/2025	RAMESH PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /174 /2013 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000163/2024
21	D-BLAPL/5189/2025 BLAPL/2018/2025	RAMA KRUSHNA SWAIN @ MAKHAN SWAIN @ CHIKU VS STATE OF ODISHA	ADITYA PRASAD RATH VS	CHAMAKHANDI /441 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000121/2024
22	D-BLAPL/5412/2025 BLAPL/2019/2025	CHINMAYA BEHERA @ RAJESH BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	AUL /668 /2024 J.M.F.C,AUL(Kendrapara ) GR/0001061/2024
23	D-BLAPL/4725/2025	MITHUN NATH	SUBODH KUMAR MOHANTY	JEYPORE TOWN /25 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2020/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2025
24	D-BLAPL/5421/2025 BLAPL/2021/2025	SANTOSH PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000033/2025
25	D-BLAPL/5078/2025 BLAPL/2022/2025	SANTOSH KUMAR POLAI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 A.D.J.,ASKA(Ganjam) 2(A)CC/0000003/2025
26	D-BLAPL/5458/2025 BLAPL/2023/2025	SUNIL SWAIN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 A.D.J.,ASKA(Ganjam) 2(A)CC/0000003/2025
27	D-BLAPL/5418/2025 BLAPL/2024/2025	DIPAK DINESBHAI PASWAN @ DIPAK PASWAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000034/2025
28	D-BLAPL/4929/2025 BLAPL/2025/2025	LAKI @ KRUSHNA CHANDRA JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	MANCHESWAR P.S. /629 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0002025/2024
29	D-BLAPL/5464/2025 BLAPL/2026/2025	SAMBHUNATH ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	SINGLA /50 /2020 J.M.F.C.,BASTA(Baleshwar) CT/0000440/2020
30	D-BLAPL/5466/2025 BLAPL/2027/2025	MOHANLAL KEWAT VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /110 /2020 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000009/2020
31	D-BLAPL/5508/2025 BLAPL/2028/2025	MUNA @ ARAJUN @ ARJUNA KAR VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000346/2022
32	D-BLAPL/5316/2025 BLAPL/2029/2025	MARKAND DALEI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NANDANKANAN /41 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000209/2025
33	D-BLAPL/4850/2025 BLAPL/2030/2025	MALAYA KUMAR MALIK @ BANTI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TIHIDI /19 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000125/2025
34	D-BLAPL/5377/2025 BLAPL/2031/2025	BABULA NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /53 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR

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35	D-BLAPL/5329/2025 BLAPL/2032/2025	STATE OF ODISHA ABHIEK KUMAR @ ABHISHEK KUMAR VS	JUGALA KISHORE PANDA VS	TR/0000061/2025 GUNUPUR /182 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )
36	D-BLAPL/5341/2025 BLAPL/2033/2025	STATE OF ODISHA RAMNIBAS KEDIA @ RAM NIWAS KEDIA VS	SAROJ KUMAR PADHY VS	TR/0000096/2024 BOLANGIR TOWN /622 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
37	D-BLAPL/5375/2025 BLAPL/2034/2025	STATE OF ODISHA ANANTA KANDI VS	AMLAN SHAKTI PAUL VS	GR/0001714/2024 / /0 SPECIAL JUDGE (NDPS),KHURDA(Khor
38	D-BLAPL/5192/2025 BLAPL/2035/2025	STATE OF ODISHA PRADIP @ PRADEEP KUMAR NAIK @ PABITRA NAIK VS	SIDHARTHA MISHRA VS	TR/0000012/2025 KARLAPAT /31 /2024 J.M.F.C, THUAMUL-RAMPUR(Kalahandi)
39	D-BLAPL/5454/2025 BLAPL/2036/2025	STATE OF ODISHA SALIM SAHA VS	JAYANTA KUMAR MAJHI VS	CT/0000209/2024 SORO /1072 /2024 J.M.F.C.,SORO(Baleshwar)
40	D-BLAPL/5265/2025 BLAPL/2037/2025	STATE OF ODISHA AYAN @ SAHIL HUSSAIN VS	SOUMYA RANJAN DAS VS	CT/0001746/2024 BISRA /9 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh)
41	D-BLAPL/5068/2025 BLAPL/2038/2025	STATE OF ODISHA NIRUPAMA MOHANTY VS	TANMAYA KUMAR MOHANTY VS	GR/0000052/2025 TALABANIA /193 /2024 S.D.J.M.,PURI(Puri)
42	D-BLAPL/5469/2025 BLAPL/2039/2025	STATE OF ODISHA TUNA KADRAKA VS	SIDHARTHA SANKAR RAY VS	GR/0001224/2024 PADMAPUR /51 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )
43	D-BLAPL/5336/2025 BLAPL/2040/2025	STATE OF ODISHA ARJUN SETHI @ ARJUN KUMAR SETHI VS	DEEPAK KU SAHOO VS	TR/0000071/2024 PATTAMUNDAI RURAL PS /481 /2023 SPECIAL JUDGE (POCSO), KENDRAPAR
44	D-BLAPL/4897/2025 BLAPL/2041/2025	STATE OF ODISHA SAMIR ROUT VS	SUSANTA KUMAR BARAL VS	Spl/0000073/2023 ATHGARH /99 /2011 ADDL.SESIONS JUDGE,ATHAGARH(C
45	D-BLAPL/5531/2025 BLAPL/2042/2025	STATE OF ODISHA BIKASH RANJAN SAHU VS	ACHYUTANANDA PATTANAIK VS	ST/0000018/2014 / /0 DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000054/2025

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46	D-BLAPL/5553/2025 BLAPL/2043/2025	PARTHA SARATHI MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR JENA VS	KEONJHAR TOWN /604 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Ko) GR/0001891/2024
47	D-BLAPL/5157/2025 BLAPL/2044/2025	HARIHARA PANDA @ HARI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	PURI TOWN /90 /2022 1ST A.D.J.,PURI(Puri) ST/0000030/2023
48	D-BLAPL/5436/2025 BLAPL/2045/2025	ASHIM @ ASIM KABIRAJ VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000010/2022
49	D-BLAPL/5651/2025 BLAPL/2046/2025	BRAJESH KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	AINTHAPALI /399 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000143/2024
50	D-BLAPL/5153/2025 BLAPL/2047/2025	RAJESH PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BASELI SAHI PS /216 /2024 1ST A.D.J.,PURI(Puri) TR/0000004/2025
51	D-BLAPL/5291/2025 BLAPL/2048/2025	SUMITRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE SADAR /288 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000044/2023
52	D-BLAPL/5169/2025 BLAPL/2049/2025	BABLU MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /307 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000027/2024
53	D-BLAPL/5262/2025 BLAPL/2050/2025	AMAR SWAIN @ BABU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JENAPUR /207 /2022 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000015/2023
54	D-BLAPL/5417/2025 BLAPL/2051/2025	TANKADHAR MIRDHA VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /164 /2021 ADDL.SSESSIONS JUDGE CUM SPL JUDGE ST/0000016/2022
55	D-BLAPL/5360/2025 BLAPL/2052/2025	LALIT KHARA @ JIRU VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /251 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0001241/2024
56	D-BLAPL/5544/2025 BLAPL/2053/2025	KAILASH PRADHANI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	B.SINGHPUR /20 /2024 AD HOC ADDITIONAL DISTRICT AND SESSIONS JUDGE CT/0000033/2024
57	D-BLAPL/4670/2025	JOGINDRA SUNA @ JAGINDRA SUNA	JUGALA KISHORE PANDA	MANAMUNDA /166 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2054/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE, KANTAMAL(B ST/0000023/2021
58	D-BLAPL/5527/2025 BLAPL/2055/2025	PRADIP PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /230 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001289/2024
59	D-BLAPL/5423/2025 BLAPL/2056/2025	RAJESH KANUBHAI RAHIT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000035/2025
60	D-CMP/3800/2025 CMP/267/2025	SUMITRA BHUYAN VS MALATI ROUT @ BHUYAN	SOUMYA RANJAN PATI VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000299/2021
61	D-CMP/7134/2025 CMP/268/2025	RAGHUNATH PIRI VS PULAK CHANDRA SEN	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000286/2004
62	D-CMP/7145/2025 CMP/269/2025	RAMESWARI PRUSETH VS SABITA PANDEY	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000216/2021
63	D-CMP/4538/2025 CMP/270/2025	NARAYAN PRASAD MOHANTY VS NIRMALA KUMAR MOHANTY	DHIRENDRA KUMAR DAS VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000679/2020
64	D-CMP/5264/2025 CMP/271/2025	UGRESAN MEHER VS PITAMBAR MEHER	AMIT PRASAD BOSE VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000004/2013
65	D-CMP/4878/2025 CMP/272/2025	KESHAB CHANDRA DAS VS KESHAB CHANDRA DAS	RAMESH CHANDRA MISHRA VS	// A.D.J. SALIPUR(Cuttack) Fao/0000039/2022
66	D-CMP/7157/2025 CMP/273/2025	NAMITARANI JENA VS AJAY KUMAR PATRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar CS/0000209/2016
67	D-CMP/6382/2025 CMP/274/2025	KOLLI ERRAYA VS PULAKALA LOKANADHAM	KISHORE KUMAR MISHRA VS	// 1ST ADDL CIVIL JUDGE(SD), BERHAM CS/0000125/2022
68	D-CMP/7211/2025 CMP/275/2025	NARAYAN NAIK VS	JAYDEEP PAL VS	// SR CIVIL JUDGE (COMMERCIAL COUR

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69	D-CMP/7213/2025 CMP/276/2025	RANJITA NAIK NARAYAN NAIK VS RANJITA NAIK	JAYDEEP PAL VS	Arbp/0000091/2024 // CIVIL JUDGE (SD),BHUBANESWAR(Kh Arbp/0000092/2024
70	D-CONTC/4613/2025 CONTC/883/2025	JAGANNATH PRATIHARI VS SIDDHARTHA SHANKAR SWAIN,COLLECTOR-CUM-CHAIRMAN,DIST. LEVEL LAND SALE SUB-COMMITTEE,PURI	DWARIKA PRASAD MOHANTY VS ADV.	// () //
71	D-CONTC/6070/2025 CONTC/884/2025	KISHORE CHANDRA MALLICK VS ANU GARG,IAS	VS VS	// () //
72	D-CONTC/6221/2025 CONTC/885/2025	PADMANAVA SETHY VS AJIT KUMAR BARIK,BLOCK EDUCATION OFFICER,ANANDAPUR	ADV. VS	// () //
73	D-CONTC/5746/2025 CONTC/886/2025	TUKUNI SETHY VS NIRANJAN BEHERA,OES	ADV. VS	// () //
74	D-CONTC/4305/2025 CONTC/887/2025	TRIBIKRAM RANA VS POWER SACHIN PRAKASH, IAS	SURYAKANTA DASH VS	// () //
75	D-CONTC/7299/2025 CONTC/888/2025	DR. SAI APARNA VS DR.ARABINDA KUMAR PADHEE,IAS	ADV. VS	// () //
76	D-CONTC/4301/2025 CONTC/889/2025	SABITA PATEL VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// () //
77	D-CONTC/6912/2025 CONTC/890/2025	DILIP KUMAR MOHANTY VS KALIPRASANNA MAHAPATRA,IAS	ASUTOS DASH VS	// () //
78	D-CONTC/6917/2025 CONTC/891/2025	KABITANJALI MOHANTY VS MRITYUNJAYA TRIPATHI,TAHASILDAR,BHUBANESWAR	ADV. VS	// () //
79	D-CONTC/6792/2025 CONTC/892/2025	SUMATI MOHANTY VS SHALINI PANDIT, IAS	ADV. VS	// () //

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80	D-CONTC/6919/2025 CONTC/893/2025	SURAVI GANDHA BEHERA VS KHETRA MOHAN HANSDHA, B.E.O,JHUMPURA,KEONJHAR	ADV. VS	// 0 //
81	D-CONTC/7106/2025 CONTC/894/2025	GAYATREE SETHI VS DR.SANTOSH KUMAR ROUT, D.E.O,CUTTACK	ADV. VS	// 0 //
82	D-CONTC/7108/2025 CONTC/895/2025	DR. ASHOK KUMAR MOHANTY VS MANOJ AHUJA ,CHIEF SECY.,GOVT. OF ODISHA.	ADV. VS	// 0 //
83	D-CONTC/7155/2025 CONTC/896/2025	PARTHA SARATHI SARANGI VS CHANDRA SEKHAR PADHI,ENGNR.-IN-CHIEF,W.R. DEPTT., ODISHA	ADV. VS	// 0 //
84	D-CONTC/7168/2025 CONTC/897/2025	ASHOK KUMAR BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
85	D-CONTC/6915/2025 CONTC/898/2025	DEBARAJ PRADHAN VS ASHISH ISHWAR PATIL,COLLECTOR AND D.M,MALKANGIRI	ADV. VS	// 0 //
86	D-CONTC/7029/2025 CONTC/899/2025	SRINIBASH KAR VS SHALINI PANDIT, IAS	VS	// 0 //
87	D-CONTC/7038/2025 CONTC/900/2025	PADMALOCHAN SAHU VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// 0 //
88	D-CONTC/7049/2025 CONTC/901/2025	S.NALLAYYA VS ARVIND AGRAWAL,P.SECY.,HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
89	D-CONTC/7247/2025 CONTC/902/2025	GANGADHAR DASH VS SUNIL KUMAR,G.M (TECHNICAL),NHAI,BBSR	ADV. VS	// 0 //
90	D-CRLA/5240/2025 CRLA/250/2025	KANDIRI SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /21 /2016 A.D.J.,TALCHER(Anugul ) CT/0000098/2016
91	D-CRLA/5323/2025	BUTU JENA	BIKRAM CHANDRA GHADEI	SAHID NAGAR P.S. /296 /2012

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	CRLA/251/2025	VS STATE OF ODISHA	VS	3RD ADJ BHUBANESWAR(Khordha ) CT/0000019/2013
92	D-CRLMA/3322/2025 CRLMA/25/2025	SRIKANT KUMAR ACHARYA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	SAHID NAGAR P.S. /281 /2019 ( ) //
93	D-CRLMA/5431/2025 CRLMA/26/2025	HASINA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /290 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000451/2024
94	D-CRLMC/2043/2025 CRLMC/763/2025	JAGGDISH NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /232 /2017 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) ST/0000006/2020
95	D-CRLMC/3479/2025 CRLMC/764/2025	BIDYUT KUMAR BISWAS VS STATE OF ODISHA	SAHIL KUMAR NAIR VS	SAINTALA /417 /2024 J.M.F.C.,SAINTALA(Balangir) GR/0000398/2024
96	D-CRLMC/4681/2025 CRLMC/765/2025	RISIBA @ RISHIBA KARMI VS UPENDRA BEHERA	SK. ZAFARULLA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) ICC/0000007/2024
97	D-CRLMC/4745/2025 CRLMC/766/2025	KALYANI MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK RURAL /193 /2013 SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000036/2013
98	D-CRLMC/5073/2025 CRLMC/767/2025	NITISH KUMAR PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	TALCHER TOWN /517 /2024 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000044/2024
99	D-CRLMC/5177/2025 CRLMC/768/2025	SIDHANTA ROUT VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	BANTALA /178 /2020 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000089/2021
100	D-CRLMC/5270/2025 CRLMC/769/2025	PAPUN @ RAKESH MOHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 A.D.J.,BHUBANESWAR(Khordha ) CT/0000164/2016
101	D-CRLMC/5106/2025 CRLMC/770/2025	SAMBIT KUMAR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	SUNABEDA /105 /2023 JMFC, SEMILIGUDA(Koraput) GR/0000125/2023
102	D-CRLMC/5156/2025 CRLMC/771/2025	ASHWINI KUMAR HOTA VS	SHIBANI SHANKAR PRADHAN VS	TITILAGARH /209 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH

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103	D-CRLMC/5295/2025 CRLMC/772/2025	ASHOK KUMAR SAHU JAYANTA KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/0000259/2024 //0 A.D.J.,BALASORE(Baleshwar) CRREV/0000023/2023
104	D-CRLMC/5405/2025 CRLMC/773/2025	GOBARDHAN DASH VS DEEPAK KUMAR DASH	RAGHUNATH DASMOHAPATRA VS	//0 J.M.F.C.,BARAMBA(Cuttack) Crp/0000005/2022
105	D-CRLMC/5301/2025 CRLMC/774/2025	RAJENDRA BISWAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// J.M.F.C.,BASUDEVPUR(Bhadrak ) ICC/0000015/2021
106	D-CRLMC/5451/2025 CRLMC/775/2025	RANJIT KUMAR BADAJENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000323/2024
107	D-CRLMC/5302/2025 CRLMC/776/2025	RAJENDRA BISWAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// J.M.F.C.,BASUDEVPUR(Bhadrak ) ICC/0000019/2021
108	D-CRLMC/5455/2025 CRLMC/777/2025	SAMIR KUMAR TAKRI@SAMIR TAKIRI VS STATE OF ODISHA	S.S.RAY (2) VS	KOTOAGARH /111 /2024 JMFC, KOTAGARH(Kandhamal) CT/0000103/2024
109	D-CRLMC/5340/2025 CRLMC/778/2025	TANMAY KUMAR DAS@TAPU VS STATE OF ODISHA	NIRANJAN LENKA VS	BAISINGA /34 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000012/2023
110	D-CRLMC/5465/2025 CRLMC/779/2025	ANANTA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	BALASORE VIGILANCE /1 /2008 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000001/2008
111	D-CRLMC/5186/2025 CRLMC/780/2025	DEEPAK SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /73 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000206/2024
112	D-CRLMC/5477/2025 CRLMC/781/2025	SANJAY SAHOO@SANJAY KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	AINTHAPALI /460 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL Spl/0000041/2024
113	D-CRLMP/5287/2025 CRLMP/256/2025	RAJESH SWAIN VS STATE OF ODISHA	NETRANANDA BISWAL VS	//0 ( //

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114	D-CRLMP/5199/2025 CRLMP/257/2025	SALINI MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 () //
115	D-CRLMP/2446/2025 CRLMP/258/2025	RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
116	D-CRLREV/4993/2025 CRLREV/94/2025	HARI PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /74 /1995 A.D.J.,CHATRAPUR(Ganjam) CRA/0000075/2002
117	D-CRLREV/5237/2025 CRLREV/95/2025	KAILASH CHANDRA BISOYI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000203/2012
118	D-CRLREV/5399/2025 CRLREV/96/2025	BATU@JISU DAS VS STATE OF ODISHA	GOURAV MOHANTY VS	BARANGA /479 /2024 3RD ADJ,CUTTACK(Cuttack) CRA/0000001/2025
119	D-CRLREV/5618/2025 CRLREV/97/2025	BIKASH RANJAN PUHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARBIL /84 /2008 A.D.J.,KEONJHAR(Kendujhar) CRA/0000003/2020
120	D-FAO/7197/2025 FAO/80/2025	PAWAN SHARMA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000053/2024
121	D-FAO/7199/2025 FAO/81/2025	JHILLI SAHU VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000071/2024
122	D-FAO/6063/2025 FAO/82/2025	ORISSA STATE FINANCIAL CORPORATION,CUTTACK VS M/S HOTEL ASHIRBAD, MAYURBHANJ	ABINASH ROURTRAY VS	// A.D.J.,BARIPADA(Mayurbhanj) MJC/0000029/2012
123	D-FAO/7233/2025 FAO/83/2025	BHAGABATI SAHU VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000080/2024
124	D-FAO/7234/2025 FAO/84/2025	GANDHARBA SAHOO VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000010/2021
125	D-FAO/7302/2025	BINI BEHERA	KARUNAKAR DAS	//

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	FAO/85/2025	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000077/2024
126	D-MACA/2416/2025 MACA/241/2025	M/S. ORIENTAL INSURANCE CO. LTD,BARGARH VS SANIRAK PANDEY	AMIT KUMAR NATH VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000035/2021
127	D-MACA/5976/2025 MACA/242/2025	MUGA PATRA VS SANJAY BEHERA	BISHNU BRATA SINGH VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000108/2019
128	D-MACA/6665/2025 MACA/243/2025	FULA BAGH VS BIBHUTI KUMAR PARIDA	AKSHAYA KUMAR SAHOO VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000063/2023
129	D-MATA/6327/2025 MATA/80/2025	SANDHYARANI BASTIA VS MANOJ KUMAR BASTIA	SUJATA JENA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000182/2014
130	D-MATA/7198/2025 MATA/81/2025	BARSHARANI PANDA VS DEBAPRATAP PANDA	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000105/2023
131	D-RFA/7482/2025 RFA/1/2025	ALBERT XALXO VS SUKANTI TIRKEY @ XALXO	DEBASISH SAMAL VS	// DISTRICT & SESSIONS JUDGE,SUNDERGARH Os/0000006/2022
132	D-RPFAM/5398/2025 RPFAM/47/2025	PRABIN KUMAR BEHERA VS ANUNDHATI NAYAK @ ARUNDHATI NAYAK	AMULYA RATNA PANDA VS	// JUDGE,FAMILY COURT,PHULBANI(Kanungo) Crp/0000114/2022
133	D-RPFAM/7020/2025 RPFAM/48/2025	HEMANTA KUMAR RAY VS ROMANI DAS@RAY	PRATYUSHA NAIDU VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000268/2019
134	D-RSA/7368/2025 RSA/96/2025	SUSILA MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// A.D.J.,JEYPORE(Koraput) RFA/0000017/2023
135	D-RVWPET/4710/2025 RVWPET/56/2025	LAND ACQUISITION OFFICER, , KALAHANDI VS SUDHIR KUMAR BEHERA	USHARANI PADHY,A.S.C VS	// ()
136	D-RVWPET/4697/2025 RVWPET/57/2025	LAND ACQUISITION OFFICER, KALAHANDI VS	USHARANI PADHY, A.S.C. VS	// ()

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137	D-TRPCRL/31253/2024 TRPCRL/20/2025	TAPAN KUMAR BEHERA SUBHASHREE MOHAPATRA@SARANGI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// LINGARAJ P.S. /307 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000856/2023
138	D-WA/7061/2025 WA/466/2025	STATE OF ODISHA VS MANDAKINI TRIPATHY	SANJIB KUMAR SWAIN, A.G.A. VS	// ()
139	D-WA/7100/2025 WA/467/2025	STATE OF ODISHA VS SASMITA BARIK	SAROJ KUMAR JEE, A.G.A. VS	// ()
140	D-WA/7125/2025 WA/468/2025	BRUHASPATI TAKRIA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// ()
141	D-WA/6560/2025 WA/469/2025	KANARAM NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// ()
142	D-WA/6437/2025 WA/470/2025	STATE OF ODISHA VS NARAYAN JENA	SIDHARTH PRASAD DAS, A.S.C. VS	// ()
143	D-WA/5336/2025 WA/471/2025	NAGESH BHARAT VS UCO BANK, KOLKATA	DINESH KUMAR PANDA VS	// ()
144	D-WA/5934/2025 WA/472/2025	BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA VS BAIKUNTHA NATH GOCHHI	SAIBRATA RATH VS	// ()
145	D-WA/6934/2025 WA/473/2025	REBATI NANDAN OJHA VS KORAPUT CENTRAL COOPERATIVE BANK LTD., KORAPUT	SIDHESWAR MALLIK VS	// ()
146	D-WA/2892/2025 WA/474/2025	STATE OF ODISHA VS BIBEKANANDA SAMAL	JAYANT KUMAR BAL,A.G.A VS	// ()
147	D-WA/3528/2025 WA/475/2025	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE,KOLKATA VS DR. SANJAY KUMAR MOHANTY	ANUROVINDA MOHANTY VS	// ()

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148	D-WA/7256/2025 WA/476/2025	KAUSALYA BEHERA VS RAGHUNATH MUDULI	MANAS RANJAN BAUG VS	// 0 //
149	D-WA/4875/2025 WA/477/2025	STATE OF ODISHA VS ANANDA CHANDRA BHOI	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
150	D-WA/7201/2025 WA/478/2025	STATE OF ODISHA VS K. TEKESWAR ACHARY	DEBASIS NAYAK, A.G.A. VS	// 0 //
151	D-WA/7254/2025 WA/479/2025	STATE OF ODISHA VS RANJIT KUMAR MALLIK	SONAK MISHRA, A.S.C. VS	// 0 //
152	D-WP(C)/5694/2025 WP(C)/5463/2025	M/S. JSW STEEL LIMITED, MUMBAI. VS THE ASSISTANT COMMISSIONER, GOPALPUR CUSTOMS DIVISION, GANJAM	AMIT PATTNAIK VS	// 0 //
153	D-WP(C)/7169/2025 WP(C)/5464/2025	MALAYA PATTANAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
154	D-WP(C)/7090/2025 WP(C)/5465/2025	M/S.BKD TRANSPORT PVT. LTD., JHARSHUGUDA VS REGIONAL TRANSPORT OFFICER, JHARSHUGUDA	BIGYAN KUMAR SHARMA VS	// 0 //
155	D-WP(C)/7092/2025 WP(C)/5466/2025	DR.RABINARAYAN PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
156	D-WP(C)/6273/2025 WP(C)/5467/2025	JYOTSHNA MAYEE KAR VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
157	D-WP(C)/7094/2025 WP(C)/5468/2025	CHANDRAKANTA PRUSTY VS PUBLIC INFORMATION OFFICER, ODISHA HEALTH AND FAMILY WELFARE SOCIETY,BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
158	D-WP(C)/7006/2025 WP(C)/5469/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
159	D-WP(C)/7096/2025	PRADIP KUMAR NAYAK	SHASHANKA SHEKHAR PATRA	//

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	WP(C)/5470/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/6977/2025 WP(C)/5471/2025	MADAN MOHAN MALLIK VS M/S.JANA SMALL FINANCE BANK LTD, BENGALURU	PRAFULLA CHANDRA DAS VS	// 0 //
161	D-WP(C)/7188/2025 WP(C)/5472/2025	REELI BEHERA VS ODISHA GRAMYA BANK,GANDAMUNDA, BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
162	D-WP(C)/5519/2025 WP(C)/5473/2025	BYOMOKESH CHANDAN KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/7021/2025 WP(C)/5474/2025	ROYAL SECURITY SERVICES, SRI RAM VIHAR, BOLANGIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
164	D-WP(C)/6976/2025 WP(C)/5475/2025	BIDYADHAR GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
165	D-WP(C)/7022/2025 WP(C)/5476/2025	DR.RAGHAB LOCHAN PANIGRAHY VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
166	D-WP(C)/7023/2025 WP(C)/5477/2025	SUSHIL KUMAR SARANGI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
167	D-WP(C)/6841/2025 WP(C)/5478/2025	M/S. BKB TRANSPORT PVT LTD., JHARSUGUDA VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	BIGYAN KUMAR SHARMA VS	// 0 //
168	D-WP(C)/7146/2025 WP(C)/5479/2025	MS.SHOBHA VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
169	D-WP(C)/4659/2025 WP(C)/5480/2025	KAILAS MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
170	D-WP(C)/6944/2025 WP(C)/5481/2025	PABITRA MOHANTY VS	BASUDEV BARIK VS	// 0

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171	D-WP(C)/6477/2025 WP(C)/5482/2025	STATE OF ODISHA DEBASMITA SAMANTRAY VS	AMITABH MISHRA VS	// // 0
172	D-WP(C)/7148/2025 WP(C)/5483/2025	STATE OF ODISHA BIRENDRA KUMAR PARIDA VS	LAXMIKANTA MOHANTY VS	// // 0
173	D-WP(C)/6965/2025 WP(C)/5484/2025	STATE OF ODISHA KANHU CHARAN MOHANTY VS	BASUDEV BARIK VS	// // 0
174	D-WP(C)/7017/2025 WP(C)/5485/2025	STATE OF ODISHA ARABINDA DAS VS	SOUMYA MISHRA VS	// // 0
175	D-WP(C)/6584/2025 WP(C)/5486/2025	STATE OF ODISHA KANTHAMANI BISWAL VS	ULLASH CHANDRA MOHANTY VS	// // 0
176	D-WP(C)/7220/2025 WP(C)/5487/2025	COMMISSIONER CUM SECY, O.L.L.C. DEPT., GOVT OF ODISHA UTTAM KUMAR BEHERA VS	BISHAL BAIVAB VS	// // 0
177	D-WP(C)/6592/2025 WP(C)/5488/2025	STATE OF ODISHA SALITA PATRA VS	ULLASH CHANDRA MOHANTY VS	// // 0
178	D-WP(C)/7223/2025 WP(C)/5489/2025	COMMISSIONER CUM SECY O.L.L.C.DEPT., GOVT OF ODISHA, BBSR SURESH CHANDRA PATTANAYAK VS	ANIL KUMAR BEHERA VS	// // 0
179	D-WP(C)/7031/2025 WP(C)/5490/2025	STATE OF ODISHA JAYASINGH BHOI VS	KRUSHNA CHANDRA DASH VS	// // 0
180	D-WP(C)/6818/2025 WP(C)/5491/2025	ODISHA STATE CIVIL SUPPLY CORPORATION LTD., BBSR MASIA PIDIKA VS	BIJAY KUMAR MOHANTY VS	// // 0
181	D-WP(C)/7044/2025 WP(C)/5492/2025	STATE OF ODISHA MADHU RANA VS	SIBA PRASAD SWAIN VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/7225/2025 WP(C)/5493/2025	GAYATRI DASH VS STATE OF ODISHA.	ANIL KUMAR BEHERA VS	// 0 //
183	D-WP(C)/7052/2025 WP(C)/5494/2025	NANDA KISHORE PRASAD JAISWAL VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
184	D-WP(C)/6871/2025 WP(C)/5495/2025	SATYABATI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
185	D-WP(C)/6803/2025 WP(C)/5496/2025	SUDARSAN MOHAPATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
186	D-WP(C)/6859/2025 WP(C)/5497/2025	CHANDRAMANI SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
187	D-WP(C)/7054/2025 WP(C)/5498/2025	BINOY NAYAK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
188	D-WP(C)/7066/2025 WP(C)/5499/2025	BAPUNBHAI PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
189	D-WP(C)/7056/2025 WP(C)/5500/2025	JAGANNATH PRASAD AGRAWAL @ JAGANATH AGRAWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
190	D-WP(C)/6864/2025 WP(C)/5501/2025	MANJULATA SAHOO VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
191	D-WP(C)/7058/2025 WP(C)/5502/2025	GADADHAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
192	D-WP(C)/6943/2025 WP(C)/5503/2025	MAHANTA PRADIPTA KUMAR DAS VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
193	D-WP(C)/2119/2025	TAPAN KUMAR MANDAL		//

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	WP(C)/5504/2025	VS	VS	0
		TAHASILDAR, SALIPUR		//
194	D-WP(C)/7101/2025	DHANANJAY LENKA	SUJIT KUMAR SWAIN	//
	WP(C)/5505/2025	VS	VS	0
		COLLECTOR AND D.M., CUTTACK		//
195	D-WP(C)/6796/2025	SUDARSAN MOHAPATRA	BIKRAM CHANDRA GHADEI	//
	WP(C)/5506/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/3934/2025	KARTIKA CHARAN ROUT	RAGHUNATH BISWAL	//
	WP(C)/5507/2025	VS	VS	0
		UNION OF INDIA		//
197	D-WP(C)/7110/2025	SARAT CHANDRA BEHERA	SUBHADUTTA ROUSTRAY	//
	WP(C)/5508/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/7111/2025	DR. ARCHANA NAIK	SUBHADUTTA ROUSTRAY	//
	WP(C)/5509/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/6062/2025	LAXMIDHAR NATH	SURESH KUMAR PANDA	//
	WP(C)/5510/2025	VS	VS	0
		TATA CAPITAL HOUSING FINANCE LIMITED		//
200	D-WP(C)/6764/2025	KISHORE CHANDRA PATRA	SHARMISTHA SAMAL	//
	WP(C)/5511/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/6603/2025	RADHA KRUSHNA BEHERA	SAPAN KUMAR PAL	//
	WP(C)/5512/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/7416/2025	SMITARANI MUDULI	GOPINATH MISHRA	//
	WP(C)/5513/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/6722/2025	GOUTAM KUMAR BISWAS	SANGRAM KUMAR SINGH	//
	WP(C)/5514/2025	VS	VS	0
		UNION OF INDIA		//
204	D-WP(C)/7278/2025	MALLY NAIK	SHAKTI PRASAD PANDA	//
	WP(C)/5515/2025	VS	VS	0

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		STATE OF ODISHA		//
205	D-WP(C)/6924/2025 WP(C)/5516/2025	M//S JAYAKRISHNA BEHERA, BBSR VS STATE TAX OFFICER, BBSR IV CIRCLE	MADHAB LAL AGARWAL VS	// ()
206	D-WP(C)/6586/2025 WP(C)/5517/2025	PARAMESWAR BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// ()
207	D-WP(C)/6813/2025 WP(C)/5518/2025	KAJAL SATYAVRATY DEVESH VS STATE OF ODISHA	SUVENDU SETHY VS	// ()
208	D-WP(C)/6815/2025 WP(C)/5519/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// ()
209	D-WP(C)/5942/2025 WP(C)/5520/2025	SUMANTA MEHER VS STATE OF ODISHA	GOURI KUMAR RATH VS	// ()
210	D-WP(C)/5456/2025 WP(C)/5521/2025	SUSHANT SAHOO @ SUSHANTO SAHU VS UNION OF INDIA	SOUMYA MISHRA VS	// ()
211	D-WP(C)/7216/2025 WP(C)/5522/2025	JUDHISTHIRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
212	D-WP(C)/6185/2025 WP(C)/5523/2025	NIBEDITA DAS VS ASST. DIRECTOR, GR- 1(ADM/PENSION), MINISTRY OF MSME, GOVT. OF INDIA, MUMBAI	BIBHUDATTA PANDA VS	// ()
213	D-WP(C)/6556/2025 WP(C)/5524/2025	KISHORE CHANDRA BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// ()
214	D-WP(C)/6820/2025 WP(C)/5525/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// ()
215	D-WP(C)/6290/2025 WP(C)/5526/2025	JYOTRIMAYEE HOTA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// ()

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216	D-WP(C)/7131/2025 WP(C)/5527/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, GURUSANG VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
217	D-WP(C)/4055/2025 WP(C)/5528/2025	MINATIBALA PRUSTY VS UNION OF INDIA	ASHOK KUMAR PANIGRAHI VS	// 0 //
218	D-WP(C)/7123/2025 WP(C)/5529/2025	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
219	D-WP(C)/6112/2025 WP(C)/5530/2025	PRANATI NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
220	D-WP(C)/7126/2025 WP(C)/5531/2025	PRATAP KUMAR SA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
221	D-WP(C)/7162/2025 WP(C)/5532/2025	DIPTI RANJAN ACHARYA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
222	D-WP(C)/7150/2025 WP(C)/5533/2025	KUMAR CHARAN MOHANTY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
223	D-WP(C)/7130/2025 WP(C)/5534/2025	DEBENDRA KUMAR MAHARANA VS THE PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA, DHENKANAL	KEDAR KUMAR DASH VS	// 0 //
224	D-WP(C)/6475/2025 WP(C)/5535/2025	M/S KING SECURITY GUARDS SERVICES PVT LTD.,UTTAR PRADESH VS GENERAL MANAGER EAST COAST RAILWAY,BHUBANESWAR	HITENDRA NATH RATH VS	// 0 //
225	D-WP(C)/7158/2025 WP(C)/5536/2025	SANJIT KUMAR BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/7059/2025 WP(C)/5537/2025	BASANTA KUMAR GOCHHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
227	D-WP(C)/7135/2025	SATYABAN MAHANKUDA	KURESH PRASAD DASH	//

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	WP(C)/5538/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7323/2025 WP(C)/5539/2025	BADAL RANJAN MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
229	D-WP(C)/7121/2025 WP(C)/5540/2025	SARASWATI SINGH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
230	D-WP(C)/7159/2025 WP(C)/5541/2025	NRUSINGHA NAYAK VS CHAIRMAN, ODISHA STATE LEGAL SERVICE AUTHORITY, CUTTACK	AKHAND VS	// 0 //
231	D-WP(C)/7315/2025 WP(C)/5542/2025	RABINDRA PRASAD NANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
232	D-WP(C)/7163/2025 WP(C)/5543/2025	SADASIBA RATH VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
233	D-WP(C)/7119/2025 WP(C)/5544/2025	DR. SURESH KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
234	D-WP(C)/7411/2025 WP(C)/5545/2025	WAHIDA KHATUN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
235	D-WP(C)/7176/2025 WP(C)/5546/2025	SHRI JAGANNATH STEELS AND POWER LTD, KEONJHAR VS STEEL AUTHORITY OF INDIA , DELHI	M/S ATUL TRIPATHY,A. SAOO SATYAJIT MOHAPATRA (2) VS	// 0 //
236	D-WP(C)/7385/2025 WP(C)/5547/2025	BRAJA KISHORE SWAIN VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
237	D-WP(C)/7181/2025 WP(C)/5548/2025	SHRI JAGANNATH STEEL AND POWER LTD, KENDUJHAR VS STEEL AUTHORITY OF INDIA, DELHI	BHABANI SHANKAR DASPARIDA VS	// 0 //
238	D-WP(C)/7166/2025 WP(C)/5549/2025	RENUBALA SWAIN VS	KAPILA CHARAN NAYAK VS	// 0

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239	D-WP(C)/7104/2025 WP(C)/5550/2025	COMMISSIONER CUM SECRETARY EPF ORGANISATION UPENDRA PRADHAN VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// // 0 //
240	D-WP(C)/7172/2025 WP(C)/5551/2025	INDRAJIT NAYAK VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
241	D-WP(C)/7185/2025 WP(C)/5552/2025	SANJUKTA RANI TRIPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
242	D-WP(C)/7421/2025 WP(C)/5553/2025	BIJAY LAXMI BARAL VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
243	D-WP(C)/7173/2025 WP(C)/5554/2025	SANTOSH KUMAR GURU VS SECRETARSECRETARY TO GOVERNMENTS TO GOVERNMENTS	SHASHI BHUSAN JENA VS	// 0 //
244	D-WP(C)/7189/2025 WP(C)/5555/2025	SUB DIVISIONAL OFFICER, TPNODL, MAYURBHANJ VS REKHARANI BEHERA	LALIT KUMAR MAHARANA VS	// 0 //
245	D-WP(C)/7097/2025 WP(C)/5556/2025	AJIT KUMAR BHANJ VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	GAGAN BIHARI SINGH VS	// 0 //
246	D-WP(C)/7115/2025 WP(C)/5557/2025	DEBASISH RAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
247	D-WP(C)/7241/2025 WP(C)/5558/2025	RUDRA PRASAD GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
248	D-WP(C)/7423/2025 WP(C)/5559/2025	SUKANTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
249	D-WP(C)/7074/2025 WP(C)/5560/2025	PARSURAM MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //

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250	D-WP(C)/6753/2025 WP(C)/5561/2025	MANOJ MANJARI MOHANTY VS STATE OF ODISHA	SNIGDHA BEHERA VS	// 0 //
251	D-WP(C)/6228/2025 WP(C)/5562/2025	M/S SHRI GANAPATI ORES AND ISPAT PVT. LTD., SUNDARGARH VS CT AND GST OFFICER, ROURKELA II CIRCLE, ROURKELA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
252	D-WP(C)/7355/2025 WP(C)/5563/2025	JAJATI KESHARI MOHANTY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/6836/2025 WP(C)/5564/2025	M/S RITIKA INDUSTRIES LIMITED, SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA,CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
254	D-WP(C)/7093/2025 WP(C)/5565/2025	RAMADEBI RAUTRAY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
255	D-WP(C)/7089/2025 WP(C)/5566/2025	SUNELIKA PRAHARAJ VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
256	D-WP(C)/7344/2025 WP(C)/5567/2025	DINANATH SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
257	D-WP(C)/7203/2025 WP(C)/5568/2025	PRUTHIRAJ SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
258	D-WP(C)/7210/2025 WP(C)/5569/2025	DEBADATTA MOHANTY VS COMMISSIONER OF CT AND GST, CUTTACK	RAMESH CHANDRA JENA VS	// 0 //
259	D-WP(C)/7289/2025 WP(C)/5570/2025	ASHOK KUMAR BARIK VS REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA	GOKULANANDA SAHU VS	// 0 //
260	D-WP(C)/7252/2025 WP(C)/5571/2025	SMRUTI PRANGYA SAHOO VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
261	D-WP(C)/7345/2025	BIJAYAKETAN BADANAYAK	DEEPANKAR PANIGRAHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5572/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7322/2025 WP(C)/5573/2025	SUBHASHMITA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
263	D-WP(C)/7347/2025 WP(C)/5574/2025	SAROJ KUMAR BALIARSINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
264	D-WP(C)/6297/2025 WP(C)/5575/2025	ODISHA GRAMYA BANK, JAGANNATHPUR(B) BRANCH, BHADRAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
265	D-WP(C)/6442/2025 WP(C)/5576/2025	CHANDAN KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
266	D-WP(C)/2838/2025 WP(C)/5577/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., MUMBAI VS RANJIT KUMAR SINGH	JAYDEEP PAL VS	// 0 //
267	D-WP(C)/7395/2025 WP(C)/5578/2025	DILLIP KUMAR BINDHANI VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
268	D-WP(C)/7290/2025 WP(C)/5579/2025	NARENDRANATH PATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
269	D-WP(C)/3491/2025 WP(C)/5580/2025	TAPAS KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
270	D-WP(C)/7291/2025 WP(C)/5581/2025	ABINASH NANDA VS REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA	GOKULANANDA SAHU VS	// 0 //
271	D-WP(C)/7399/2025 WP(C)/5582/2025	MANOJ KUMAR MAHAKUD VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
272	D-WP(C)/7424/2025 WP(C)/5583/2025	FULA MURMU @ PHULA MURMU VS	SURYAKANTA DWIBEDI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/7401/2025 WP(C)/5584/2025	STATE OF ODISHA BIREN SINGH VS	SANGRAMJIT PANDA VS	// // ()
274	D-WP(C)/7325/2025 WP(C)/5585/2025	STATE OF ODISHA NAMITA BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
275	D-WP(C)/7091/2025 WP(C)/5586/2025	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	SAMEER KUMAR DAS VS	// // ()
276	D-WP(C)/7293/2025 WP(C)/5587/2025	STATE OF ODISHA PRABINA BEHERA VS	GOKULANANDA SAHU VS	// // ()
277	D-WP(C)/7184/2025 WP(C)/5588/2025	REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA BANSHIDHAR JENA VS	JAJATI KESHARI KHUNTIA VS	// // ()
278	D-WP(C)/7327/2025 WP(C)/5589/2025	STATE OF ODISHA KAILASH CHANDRA PATNAIK VS	SHARMISTHA SAMAL VS	// // ()
279	D-WP(C)/7334/2025 WP(C)/5590/2025	STATE OF ODISHA RANJIT PRASAD VS	BIRAJA PRASANNA DAS VS	// // ()
280	D-WP(C)/7425/2025 WP(C)/5591/2025	STATE OF ODISHA PADAMAJA MOHANTA @ PADMAJA MOHANTA VS	SURYAKANTA DWIBEDI VS	// // ()
281	D-WP(C)/7286/2025 WP(C)/5592/2025	STATE OF ODISHA BHOLANATH PADHI VS	BAIDHAR SAHOO VS	// // ()
282	D-WP(C)/7437/2025 WP(C)/5593/2025	REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA RATAN MOHANTA VS	SURYAKANTA DWIBEDI VS	// // ()
283	D-WP(C)/7328/2025 WP(C)/5594/2025	STATE OF ODISHA SUKANTI PANIGRAHI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // () //

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284	D-WP(C)/7331/2025 WP(C)/5595/2025	DAMAI IRINGAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
285	D-WP(C)/7226/2025 WP(C)/5596/2025	BALARAM MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
286	D-WP(C)/7088/2025 WP(C)/5597/2025	RAMYA RACHANA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
287	D-WP(C)/7186/2025 WP(C)/5598/2025	M/S. RASMI AGENCIES, CUTTACK VS ASST.GENERAL MANAGER, BANK OF INDIA, BBSR,JAYADEV BIHAR BRANCH	PRAVASH CHANDRA JENA VS	// 0 //
288	D-WP(C)/7171/2025 WP(C)/5599/2025	JAYDEEP DEY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
289	D-WP(C)/5663/2025 WP(C)/5600/2025	JYOTI RANJAN JENA VS LIC OF INDIA LTD., MUMBAI	UMA CHARAN MISHRA VS	// 0 //
290	D-WP(C)/7329/2025 WP(C)/5601/2025	BALAKRUSHNA BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
291	D-WP(C)/7457/2025 WP(C)/5602/2025	SIBA SANKAR PATRO VS UTKAL GRAMEEN BANK, STRESSED ASSETS RECOVERY BARNCH, SAMBALPUR	ALOK KUMAR PANDA VS	// 0 //
292	D-WP(C)/7458/2025 WP(C)/5603/2025	LAXMIDHAR SAMAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
293	D-WP(C)/7081/2025 WP(C)/5604/2025	KANHU CHARAN SWAIN VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
294	D-WP(C)/7474/2025 WP(C)/5605/2025	PRAFULLA KUMAR TRIPATHY VS THE CHIEF EXECUTIVE OFFICER TPCODL., BBSR	AKSHAYA KUMAR JENA VS	// 0 //
295	D-WP(C)/5994/2025	RAJENDRA PRASAD MOHINI	SIDHARTH PRASAD DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5606/2025	VS ODISHA GRAMYA BANK	VS	0 //
296	D-WP(C)/7298/2025 WP(C)/5607/2025	SARBESWAR PANDA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
297	D-WP(C)/6483/2025 WP(C)/5608/2025	ABHAYA PATI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
298	D-WP(C)/7438/2025 WP(C)/5609/2025	JHUNURANI BEJ @ JHULURANI BEJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
299	D-WP(C)/5141/2025 WP(C)/5610/2025	MEERA DEVI AGARWAL VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
300	D-WP(C)/6487/2025 WP(C)/5611/2025	RAMA CHANDRA NAYAK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
301	D-WP(C)/7440/2025 WP(C)/5612/2025	DAYANIDHI MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
302	D-WP(C)/7187/2025 WP(C)/5613/2025	DHRUBANANDA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
303	D-WP(C)/7308/2025 WP(C)/5614/2025	RAJIB KUMAR PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
304	D-WP(C)/7138/2025 WP(C)/5615/2025	NIRAKARA NAIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
305	D-WP(C)/7468/2025 WP(C)/5616/2025	THE SUNDARGARH REGIONAL MARKETING COOPERATIVE SOCIETY LTD., SUNDARGARH VS STATE OF ODISHA	PRABHAKANTA KUMAR SATAPATHY VS	// 0 //
306	D-WP(C)/7316/2025 WP(C)/5617/2025	BALARAM PALEI VS	BISWA BIJAYA BAXI ACHARYA VS	// 0

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307	D-WP(C)/7264/2025 WP(C)/5618/2025	STATE OF ODISHA M/S. MAA AMBIKA SELF HELP GROUP, MAYURBHANJ VS	BASUMATI PRADHAN VS	// // 0
308	D-WP(C)/7087/2025 WP(C)/5619/2025	STATE OF ODISHA MANJULATA NAYAK VS	DILLIP KUMAR PRADHAN VS	// // 0
309	D-WP(C)/7338/2025 WP(C)/5620/2025	STATE OF ODISHA RANJIT PRASAD VS	BIRAJA PRASANNA DAS VS	// // 0
310	D-WP(C)/7275/2025 WP(C)/5621/2025	STATE OF ODISHA RAJAKISHORE PANDA VS	SAMARENDRA SWAIN VS	// // 0
311	D-WP(C)/7206/2025 WP(C)/5622/2025	STATE OF ODISHA LOKANATH PRADHAN VS	JAGAMOHAN PATTANAİK VS	// // 0
312	D-WP(C)/7340/2025 WP(C)/5623/2025	STATE OF ODISHA RANJIT PRASAD VS	BIRAJA PRASANNA DAS VS	// // 0
313	D-WP(C)/7350/2025 WP(C)/5624/2025	STATE OF ODISHA NIRUPA DEVI VS	BIRAJA PRASANNA DAS VS	// // 0
314	D-WP(C)/7470/2025 WP(C)/5625/2025	STATE OF ODISHA PRAKASH CHANDRA PANDA VS	TUNA SAHU VS	// // 0
315	D-WP(C)/7178/2025 WP(C)/5626/2025	BRANCH MANAGER STATE BANK OF INDIA DR.BIJAYA KUMAR NANDA VS	SHASHI BHUSAN JENA VS	// // 0
316	D-WP(C)/7078/2025 WP(C)/5627/2025	STATE OF ODISHA KISHORE CHANDRA MOHANTY VS	BIKRAM PRATAP DAS VS	// // 0
317	D-WP(C)/7179/2025 WP(C)/5628/2025	STATE OF ODISHA BENUMADHAB MAHAPATRA VS	LAXMI PRASAD DWIVEDY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/7182/2025 WP(C)/5629/2025	DR.DURGANANDAN MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
319	D-WP(C)/6939/2025 WP(C)/5630/2025	REBATI MAJHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
320	D-ABLAPL/5402/2025 ABLAPL/2032/2025	JP RAJESH RATAN @ RAJESH RATAN @ RAJA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFOCITY PS /18 /2025 () //
321	D-ABLAPL/5324/2025 ABLAPL/2033/2025	BISWANATH SWAIN VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	SOSO /24 /2025 () //
322	D-ABLAPL/5383/2025 ABLAPL/2034/2025	ABANIKANTA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /16 /2021 () //
323	D-ABLAPL/5314/2025 ABLAPL/2035/2025	SHAIK KHADAR VALI @ SK. KHEDMVALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARKOTE /538 /2024 () //
324	D-ABLAPL/5298/2025 ABLAPL/2036/2025	RAJESH KUMAR MANDAL @ KARTIK MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHOGRAI /388 /2024 () //
325	D-ABLAPL/4421/2025 ABLAPL/2037/2025	MAMATA JAGADALA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /532 /2024 () //
326	D-ABLAPL/5385/2025 ABLAPL/2038/2025	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	KUJANGA /501 /2024 () //
327	D-ABLAPL/5388/2025 ABLAPL/2039/2025	ARUPANANDA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /93 /2025 () //
328	D-ABLAPL/5337/2025 ABLAPL/2040/2025	PINTU @ SUBRAT SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /9 /2025 () //
329	D-ABLAPL/5346/2025	PRAVAS SENAPATI @ PRAVASHA SENAPATI	BHABANI SHANKAR DASPARIDA	RAJKANIKA /67 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2041/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5355/2025 ABLAPL/2042/2025	MADHUSUDAN PRADHAN @ BULA PRADHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	BANAPUR P.S. /413 /2024 () //
331	D-ABLAPL/5362/2025 ABLAPL/2043/2025	SURESH KOTHARI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /49 /2022 () //
332	D-ABLAPL/5453/2025 ABLAPL/2044/2025	ALLAREKHA SAHA VS STATE OF ODISHA	RAMAKANTA PANDA VS	SINGLA /5 /2025 () //
333	D-ABLAPL/5064/2025 ABLAPL/2045/2025	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	EOW,BHUBANESWAR /3 /2025 () //
334	D-ABLAPL/5448/2025 ABLAPL/2046/2025	RABINDRA SWAIN @ RABI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHANDANPUR /33 /2025 () //
335	D-ABLAPL/5365/2025 ABLAPL/2047/2025	AYUSHMAN SUBUDHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	K.NUAGAON /41 /2025 () //
336	D-ABLAPL/5368/2025 ABLAPL/2048/2025	SHEIK SIDDIQUE VS STATE OF ODISHA	MAHESH SETHI VS	/ /0 J.M.F.C.,DHENKANAL(Dhenkanal) 2(B)CC/0000001/2024
337	D-ABLAPL/5395/2025 ABLAPL/2049/2025	GEETANJALE NAYAK @ GITANJALI NAYAK @ GEETANJALI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /46 /2025 () //
338	D-ABLAPL/4684/2025 ABLAPL/2050/2025	MANORAMA ROUT VS STATE OF ODISHA (VIG)	NISHIKANTA MISHRA VS	ROURKELA VIGILANCE /2 /2025 () //
339	D-ABLAPL/5439/2025 ABLAPL/2051/2025	SANJIT KUMAR PADHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //
340	D-ABLAPL/5428/2025 ABLAPL/2052/2025	TIRTHA CHATTARJEE VS	RANJIT MOHANTY VS	PURIGHAT /57 /2025 ()

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### CASES REGISTERED REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/5432/2025 ABLAPL/2053/2025	STATE OF ODISHA BABULI BIRUA @ SANDEL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP MODEL /16 /2025 () //
342	D-ABLAPL/5457/2025 ABLAPL/2054/2025	NIYATI BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /203 /2024 () //
343	D-ABLAPL/5433/2025 ABLAPL/2055/2025	JAYA PRAKASH SETHI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIKUDA /80 /2025 () //
344	D-ABLAPL/5437/2025 ABLAPL/2056/2025	SANTARAM SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/000002/2025
345	D-ABLAPL/5397/2025 ABLAPL/2057/2025	BABULA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// / /0 J.M.F.C.,SALIPUR(Cuttack) ICC/0000163/2024
346	D-ABLAPL/5438/2025 ABLAPL/2058/2025	BANA @ BANAMALI JENA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /32 /2025 () //
347	D-ABLAPL/5371/2025 ABLAPL/2059/2025	DEBADATTA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHANDARIPOKHARI /82 /2025 () //
348	D-ABLAPL/5398/2025 ABLAPL/2060/2025	SIMANCHAL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /116 /2025 () //
349	D-ABLAPL/5414/2025 ABLAPL/2061/2025	PADMA LOCHAN MALIK VS STATE OF ODISHA	PRITAM KUMAR MALLICK VS	SORO /48 /2025 () //
350	D-ABLAPL/5415/2025 ABLAPL/2062/2025	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	SATYAPADA SHARMA VS	BRAHMANITARANG /81 /2025 () //
351	D-ABLAPL/5449/2025 ABLAPL/2063/2025	SANGHAMITRA BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /57 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/5489/2025 ABLAPL/2064/2025	LAXMI CHARAN BEHERA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	MANCHESWAR P.S. /58 /2025 () //
353	D-ABLAPL/5467/2025 ABLAPL/2065/2025	PURNACHANDRA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /185 /2024 () //
354	D-ABLAPL/5203/2025 ABLAPL/2066/2025	JAIRAM MALIK @ JAYARAM MALIK VS STATE OF ODISHA	DEBASISH SAMAL VS	//0 J.M.F.C.,DHAMNAGAR(Bhadrak ) 2(A)CC/000040/2024
355	D-ABLAPL/5471/2025 ABLAPL/2067/2025	PABITRA RAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /36 /2025 () //
356	D-ABLAPL/5468/2025 ABLAPL/2068/2025	DINAKRUSHNA DAS @ TAPU DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	GOPALPUR /44 /2025 () //
357	D-ABLAPL/5568/2025 ABLAPL/2069/2025	ANIMESH SARANGI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KUTRA /33 /2025 () //
358	D-ABLAPL/5470/2025 ABLAPL/2070/2025	ASWINI KUMAR AMATA VS STATE OF ODISHA	SUJATA JENA VS	INDUASTRIAL,NISA /43 /2025 () //
359	D-ABLAPL/5315/2025 ABLAPL/2071/2025	SATYABADI NAYAK @ KATHIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BOLAGARH P.S. /39 /2025 () //
360	D-ABLAPL/5330/2025 ABLAPL/2072/2025	SANJUKTA BISOI @ BISHOYI VS STATE OF ODISHA(VIG.)	AMIT KUMAR SAHU VS	KORAPUT VIGILANCE /3 /2025 () //
361	D-ABLAPL/2334/2025 ABLAPL/2073/2025	MALAYA RANJAN MOHANTY VS STATE OF ODISHA	ANURAG PATI VS	NIALI /229 /2023 () //
362	D-ABLAPL/3671/2025 ABLAPL/2074/2025	RITIK BAG VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /272 /2024 () //
363	D-ABLAPL/4356/2025	RAJ KUMAR BEHERA	MANORANJAN PADHY	PAPADAHANDI /76 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2075/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5244/2025 ABLAPL/2076/2025	BHRAMAR MALLIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHANGA /35 /2025 () //
365	D-ABLAPL/5452/2025 ABLAPL/2077/2025	AHALYA MAHUNTA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BRAMHA BARADA /9 /2025 () //
366	D-ABLAPL/5511/2025 ABLAPL/2078/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	BADAGODA P.S. /12 /2025 () //
367	D-ABLAPL/5279/2025 ABLAPL/2079/2025	KELU CHARAN SINGH VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	DHENKANAL SADAR /983 /2024 () //
368	D-ABLAPL/5496/2025 ABLAPL/2080/2025	PREM RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BRAJARAJNAGAR /104 /2024 () //
369	D-ABLAPL/5501/2025 ABLAPL/2081/2025	RAKESH KUMAR SADANGI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /36 /2025 () //